

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:182
ANSWERED ON:23.02.2010
PAYMENT OF MSP
Singh Shri Jagada Nand

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of procuring agencies involved in the procurement of agricultural commodities at the MSPs fixed by the Union Government;
- (b) whether such agencies have kept pending payment of MSPs of procured agricultural commodities as a result of which farmers in the country including Bihar have been compelled to resort to distress sale of their agriculture produce including Maize;
- (c) if so, the details thereof; and
- (d) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): Food Corporation of India (FCI) and agencies of State Governments, National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED), Cotton Corporation of India (CCI), Jute Corporation of India (JCI) procure foodgrains, oilseeds, pulses, cotton and jute at the Minimum Support prices (MSPs) fixed by the Government.
- (b) to (d): There is no report of any pending payment of MSPs.